

IN THE HIGH COURT OF JUDICATURE AT PATNA
Letters Patent Appeal No.117 of 2026

In
Civil Writ Jurisdiction Case No.18381 of 2025

1. Sameer Raj @ Sameer Raj Sinha Son of Sh. Arun Kumar Sinha, Resident of 63-C/C, South of Post Office Building, Mohalla- Peoples Co-operative Colony, Post office- Lohia Nagar, District- Patna- 800020, under guardianship of his father (Petitioner/Appellant no.2).
2. Arun Kumar Sinha, Son of Late Yogeshwar Prasad Sinha, Resident of 63-C/C, South of Post Office Building, Mohalla- Peoples Co-operative Colony, Post office- Lohia Nagar, District- Patna- 800020.

... .. Appellants

Versus

1. The Union of India through the Secretary (School of Education and Literacy), Ministry of Human Resource Department, Shastri Bhawan, New Delhi.
2. The State of Bihar, through the Additional Chief Secretary, Education Department, New Secretariat, Patna.
3. The Director, Secondary Education, Education Department, New Secretariat, Patna.
4. The Chairman, Central Board of Secondary Education, Shiksha Kendra, 2, Community Centre, Preet Vihar, New Delhi and CBSE Integrated Office Complex, Sector-23, Phase-1, Dwarka, New Delhi-110077.
5. The Secretary, Central Board of Secondary Education, Shiksha Kendra, 2, Community Centre, Preet Vihar, New Delhi and CBSE Integrated Office Complex, Sector-23, Phase-1, Dwarka, New Delhi-110077.
6. Regional Officer, Central Board of Secondary Education, Regional Office, Ambica Complex, Behind SBI Colony, Near Brahmsthan, Sheikhpura, Raja Bazar, Bailey Road, Patna-800014.
7. B.D. Public School, Buddha Colony, Patna through its Director Mr. S.B. Rai.

... .. Respondents

Appearance :

For the Appellants	:	Ms. Priyanka Singh, Advocate
For the Respondent/s	:	Mr. Addl. Advocate General-04
For the U.O.I.	:	Mr. Krishna Kant Tiwari, ASG

CORAM: HONOURABLE MR. JUSTICE SUDHIR SINGH
and
HONOURABLE MR. JUSTICE RAJESH KUMAR VERMA
ORAL ORDER

(Per: HONOURABLE MR. JUSTICE SUDHIR SINGH)



2 18-02-2026 Learned counsel for the appellants seeks permission to withdraw the present appeal.

2. Permission, as prayed for, is granted.

3. The appeal stands dismissed as withdrawn.

(Sudhir Singh, J)

(Rajesh Kumar Verma, J)

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